

GOVERNMENT OF INDIA
MINISTRY OF AGRICULTURE & FARMERS WELFARE
DEPARTMENT OF AGRICULTURE, COOPERATION & FARMERS WELFARE

LOK SABHA
UNSTARRED QUESTION NO. 2408
TO BE ANSWERED ON 9TH MARCH 2021

INCENTIVES TO VALUE ADDED CROPS

2408. SHRIMATI MANEKA SANJAY GANDHI
SHRIMATI SHARDABEN ANILBHAI PATEL:

Will the Minister of AGRICULTURE AND FARMERS WELFARE कृषि एवं किसान कल्याण मंत्री be pleased to state:

- (a) whether the Government has given incentives to value added crops for increasing farmer income in all the States in the past three years;
- (b) if so, the details thereof; and
- (c) the steps being taken by the Government to ensure more value addition of produce in the agricultural sector?

ANSWER

MINISTER OF AGRICULTURE AND FARMERS WELFARE

कृषि एवं किसान कल्याण मंत्री (SHRI NARENDRA SINGH TOMAR)

(a) to (c): Ministry of Agriculture & Farmers Welfare is implementing a Scheme namely Mission for Integrated Development of Horticulture (MIDH), a centrally sponsored scheme, for the holistic development of horticulture in the country including value addition to horticulture crops. All States/UTs are covered under MIDH.

Under MIDH Guidelines, there is a component of Integrated Post Harvest Management (PHM). Under Integrated PHM assistance is provided for value addition through various interventions viz., setting up of infrastructure and logistic support like primary processing unit, integrated pack house, pre-cooling units, on farm pack houses, mobile pre-cooling units, staging cold rooms, refrigerated vans etc. Assistance is also provided for establishment of food processing units in North Eastern and Himalayan States.

The components of Post Harvest Management are demand/entrepreneur-driven. Entrepreneurs, private companies, cooperatives, farmers groups etc through commercial ventures can avail assistance for individual component or combination of different components, for which assistance @ 35% of admissible project cost in general areas and

@ 50% of admissible project cost in hilly and scheduled area as credit linked back ended subsidy through respective State Horticulture Missions. In case of Food Processing units in North Eastern and Himalayan States assistance is provided @ 50% of the admissible project cost. Under the Scheme assistance is also provided for Primary/ Mobile/ Minimal Processing Units @ 40% of the capital cost of Rs. 25.00 lakh/project in general areas and @55% in case of hilly and scheduled areas.

The State-wise & year-wise details of Primary Processing/ Mobile Processing Projects and Food Processing Projects sanctioned under MIDH Scheme are at **Annexure-I & II** respectively.

In addition, Ministry of Food Processing Industries (MoFPI) is implementing the Scheme for Integrated Cold Chain, Value Addition and Preservation Infrastructure as one of the component of Pradhan Mantri Kisan Sampada Yojana (PMKSY) with the objective of reducing post-harvest losses of horticulture & non-horticulture produce and providing remunerative price to farmers for their produce. Under the scheme, MoFPI provides financial assistance in the form of grant-in-aid at the rate of 35% for general areas and 50% for North East States, Himalayan States, Integrated Tribal Development Project areas and Islands for storage and transport infrastructure and at the rate of 50% and 75% respectively for value addition and processing infrastructure subject to a maximum grant-in-aid of Rs. 10 crore per project for setting up integrated cold chain projects. In addition to Integrated Cold Chain and Value Addition Projects, Projects of Agro Processing Cluster, Mega food Park etc. are also supported under PMKSY. The scheme is available for all States/UTs. Details of the projects sanctioned under PMKSY, from 2018-19 to 2020-21 are at **Annexure-III**.

Apart from above, Ministry of Agriculture & Farmers Welfare is also implementing National Food Security Mission (NFSM) since 2007-08 to increase production of Rice, Wheat and Pulses. Under NFSM, assistance is provided for the Primary Processing Units like Small Dal Mill, De-husking Machines etc. for value addition of crops from the year 2020-21.

Annexure-I

State-wise & year-wise details of Primary Processing/ Mobile/ Minimal Processing Units sanctioned during last three years under MIDH Scheme

S. No.	State	2017-18	2018-19	2019-20
1.	Andhra Pradesh	1	11	9
2.	Chhattisgarh	1	-	-
3.	Goa	-	1	-
4.	Gujarat	6	2	5
5.	Haryana	2	3	1
6.	Karnataka	373	639	385
7.	Kerala	2	2	-
8.	Maharashtra	51	6	61
9.	Odisha	3	9	2
10.	Punjab	1	0	-
11.	Tamilnadu	-	50	-
12.	Uttar Pradesh	-	-	1
13.	Assam	-	5	-
14.	Manipur	-	-	10
15.	Sikkim	5	-	-
	Grand Total	445	728	474

Annexure-II

State-wise & year-wise details of Food Processing Projects sanctioned during last three years under MIDH Scheme

S. No.	State	2017-18	2018-19	2019-20
1.	Assam	-	1	-
2.	Himachal Pradesh	-	4	5
3.	Jammu & Kashmir	1	-	-
4.	Uttarakhand	1	1	2
	Grand Total	2	6	7

Annexure-III

Details of projects sanctioned during 2018-19 and subsequent years under Pradhan Mantri Kisan Sampada Yojna (of MoFPI)

Scheme	2018-19	2019-20	2020-21
Agro Processing Cluster (APC)	17	14	22
Backward and Forward Linkages (BFL)	54	1	8
Creation/Expansion of Food Processing & Preservation Capacities (CEFPPC) (Unit Scheme)	84	123	50
Integrated Cold Chain, Value Addition and Preservation Infrastructure	44	15	46
Mega Food Park (MFP)	-	2	-
Operation Greens (OG)	2	3	1
